

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 1121/97

DATE OF ORDER : 27-08-1997.

Between :-

1. PS Madhava Rao	8. Md. Abdul Khader
2. S. Revathi	9. M. Ramamoorthy
3. M. Vidyavali	10. M. Ramesh
4. P. Hazarathaiah	11. Ch. Dhanamma
5. V. Chandrasekhar Rao	12. T. Papaiah
6. NV Sudhakar Rao	
7. K. Krishna Rao	.. Applicants

And

Union of India rep. by

1. Director General of Posts & Ex.Officio Secretary, Dept. of Posts, New Delhi.
2. Chief Post Master General, AP Circle, Hyderabad.
3. Sr. Superintendent of Post Offices, Nellore Postal Division, Nellore.

.. Respondents

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Counsel for the Applicants : Shri KSR Anjaneyulu

Counsel for the Respondents : Shri V. Bhimanna, Addl. CGSC

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CORAM:

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B. S. JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble Shri R. Rangarajan, Member (A). )

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.. 2.

(Order per Hon'ble Shri R.Rangarajan, Member (A) ).

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Heard Sri D.Subrahmanyam for Sri KSR Anjaneyulu, counsel for the applicants and Sri V.Bhimanna, xxxxxxxx, standing counsel for the respondents.

2. There are 12 applicants in this OA. The applicants pray for a direction to the respondents to grant them seniority of service an all other consequential benefits with reference to their initial date of appointment as RTPs by extending the judgement in OA 798/97 decided on 27-6-97 and OA 1410/95 decided on 8-2-96.

3. The applicants were appointed initially as RTPs in the year 1983 (As per the dates indicated in Annexure A-2 to OA). The applicants states that they have completed training and worked along with regular Postal Assistants for 8 hours per day and more than 240 days in a year.

4. The learned counsel for the respondents submits that this OA is covered by the judgement in OA 798/97. That OA was decided on the basis of the OA 1410/95 on the file of Ernakulam Ben of this Tribunal. This fact is also accepted by respondents counsel.

5. Hence we follow the direction given in OA 798/97 and direct as follows :-

Respondents 1 to 3 or such of them as is competent, are directed to grant the applicants seniority with reference to their initial appointment. If the exist-

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ing seniority position is to be revised,  
that could be done only after notice to  
parties who may be affected.

6. Original Application is ordered accordingly at the  
admission stage itself. No order as to costs.

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S. S. JAI PARAMESHWAR)  
Member (J)  
*27.8.97*

*R*  
R. RANGARAJAN)  
Member (A)

*Amirtham 27.8.97*  
D. R (S)

Dated: 27th August, 1997.  
Dictated in Open Court.

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Copy to:-

1. The Director General Of Posts & Ex.Officio Secretaty, Dept. Of Posts. New Delhi .
2. The Chief Post Master General , A P. Circle, Hyderabad.
3. The Sr. Superintendent of Post Offices, Nellore Postal Division, Nellore .
4. One Copy to Mr. KSR. Anjaneyulu , Advocate CAT. Hyd.
5. One Copy to Mr. V. Bhimanna . Addl. CGSC. CAT. HYB.
6. One Copy to The D.R(A).
7. One Copy of Duplicate .

Upr.

eff  
12/9/97

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TYPED BY  
DRAFTED BY

CHECKED BY  
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN : M. (S)

AND

THE HON'BLE SHRI B.S. JAI PARAMESHWARI :  
(M) (S)

Dated: 27.8.97

ORDER/JUDGEMENT

M.A./P.A./P.A.NO.

in

C.A.NO. 1171/97

Admitted and Interim Directions  
Issued.

Allowed

Disposed of with Directions

Dismissed

Dismissed as withdrawn

Dismissed for Default

Ordered/Rejected

No order as to costs.

YLKR

II Court

A/w enggord

